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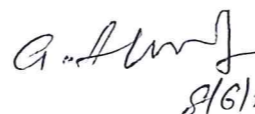
NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

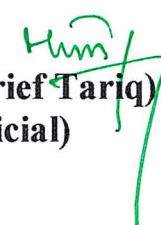
APPLICATION NUMBER :
PETITION NUMBER : TCP/310/ (IB)/2017
NAME OF THE PETITIONER(S) : SRI GLOBAL FACTORS LTD
NAME OF THE RESPONDENT(S) : LANDMARK EXPORTS & IMPORTS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	G. Senthil Kumar For Mr. S. SETHURAMAN	Counsel for petitioner	 8/6/17
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ORDER

Counsel for the petitioner present. No representation for the respondent. Counsel for the petitioner is directed to issue private notice along with copy of the Petition to the respondent and file the proof of sending and delivery thereof along with an affidavit by the next date of hearing. Registry is also directed to issue fresh notice to the respondent. Counsel for the petitioner is also directed to file an affidavit and bank statement as per Section 9 (3) (b) & (c) of I&B Code, 2016. Put up on **24.07.2017 at 02.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)